

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1610  
ANSWERED ON:13.12.2013  
IMPORT OF NATURAL GAS  
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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the quantum of natural gas being imported from foreign countries along with the expenditure incurred for the same during each of the last three years and the current year;
- (b) whether the Government proposes to import natural gas from the neighbouring countries;
- (c) if so, the details thereof along with the quantum of natural gas likely to be imported;
- (d) whether several locations of extracting natural gas have been identified in the country; and
- (e) if so, the location-wise details thereof along with the other steps being taken to make the country self-sufficient in natural gas production?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a): The details of natural gas imported along with expenditure incurred during the last three years and the current year are as under:

Financial Year	Quantum of natural gas imported (in MMT)	Expenditure (in million USD) #
2010-11	10.37	2797.68
2011-12	13.399	5057.76
2012-13	13.431	5925.81
2013-14 (upto November 2013)	8.66	4182.23

November 2013)

# Does not include the expenditure incurred by Hazira LNG Pvt. Ltd. (HLPL).

(b) & (c): Yes, Madam. India is pursuing Turkmenistan-Afghanistan-Pakistan-India (TAPI) pipeline project to get natural gas supply from Turkmenistan via Afghanistan and Pakistan. The pipeline will carry 90 MMSCMD of natural gas, out of which India and Pakistan's share is 38 MMSCMD each and Afghanistan's share is 14 MMSCMD.

(d) & (e): Under the Production Sharing Contract (PSC) regime a total of 99 gas discoveries have been made till date in onland and offshore areas of the country, the details of which are as under:

State/Area	Gas Discoveries	Gas Discoveries on Production
Western Offshore	12	3
Eastern Offshore	65	3
Andaman-Nicobar	1	-
Offshore Total	78	6
Onland		
Assam	1	-
Gujarat	6	3
Rajasthan	8	2
Mizoram	1	-
Tamil Nadu	1	-
Tripura	4	-
Onland Total	21	5
Grand Total	99	11

The steps being taken to ensure energy security of the country are as under:

- (i) Offering more areas for exploration and exploitation of hydrocarbons through New Exploration Licensing Policy (NELP)/Open Acreage Licensing Policy (OALP) bidding rounds.
- (ii) Pursuing alternate sources of energy such as Coal Bed Methane (CBM), Shale gas/Shale oil and Gas Hydrates.
- (iii) Introducing various guidelines/policies such as, allowing exploration in Mining Lease (ML), area after the expiry of exploration period and submission of Integrated Field Development Plan (IFDP) for early monetization of hydrocarbon discoveries.
- (iv) Clearance and exploration and development of some NELP blocks where the same was held up by various agencies.
- (v) Acquisition of overseas oil and gas assets.